

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 2507/2016
M.A. No. 2291/2016

New Delhi, this the 19th day of August, 2016

HON'BLE MR. P.K. BASU, MEMBER (A)

1. Dr. (Mrs.) Reeta Mongia,
Aged about 59 years,
W/o Dr. Jatinder Mongia,
R/o WZ-216, Krishna Park,
Tilak Nagar, New Delhi.

2. Dr. (Mrs.) Jhunu Kumari Das,
Aged about 52 years,
W/o Shri Nawal Kishore,
R/o 5C/95, New Rohtak Road,
Karol Bagh, New Delhi-110005.

3. Dr. Rajender Kr. Chopra,
Aged about 57 years,
S/o Late Shri Dina Nath Chopra,
R/o SE-108, Shastri Nagar,
Ghaziabad-201002, Uttar Pradesh. .. Applicants

(By Advocate : Shri Vijay Kumar)

Versus

1. Govt. of NCT of Delhi,
Through Principal Secretary (Health & F.W.),
9th Floor, A Wing, New Building,
Delhi Secretariat, I.P. Estate,
New Delhi-110002.

2. The Director General,
Directorate of Health Services,
Govt. of NCT of Delhi,
F-17, Karkardooma,
Delhi-110032. .. Respondents

ORDER (ORAL)

Heard the learned counsel for the applicant.

2. MA 2291/2016 filed for joining together is allowed.
3. This is a premature application as the representation of the applicant is dated 03.05.2016. However, in order to cut short litigation, the O.A. is disposed of at the admission stage itself, without going into the merits of the case, with a direction to the respondents to consider the representation dated 03.05.2016 of the applicants and to dispose of the same by passing appropriate speaking and reasoned orders thereon, within a period of 60 days from the date of receipt of a certified copy of this order. No order as to costs.

(P.K. Basu)
Member(A)

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